

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.199/9/HDB//2017
NAME OF THE COMPANY	KMK Event Management Limited
NAME OF THE PETITIONER(S)	Mr. Sitaram Panwar
NAME OF THE RESPONDENT(S)	KMK Event Management Limited
UNDER SECTION	9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tej Prakash Toshmwal	Alvocato	9885743154	
			ja

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K K Dourga Prasad	-Advocate	9949933387	kaplas
appearing on behalf of Svi. Romesh Charley			

## **ORDER**

Heard. Shri Tej Prakash Toshniwal, Learned Counsel for Petitioner and Shri K.K.Durga Prasad on behalf of Shri K.Ramesh Chowdary.

The Learned Counsel for Petitioner submits that the issue is likely to be resolved soon, sought time for 15 days.

Case is posted to 14-12-2017.

Member (T)

Member (J)

prem